

(35)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

M.A.No.514/93

M.A.No.778/93

in

O.A.No.262/91

Date of Order: 29.7.1993

BETWEEN:

1. M.Ramaiah  
2. P.Rama Murthy  
3. K.Desaiah  
4. B.Audiseshaiyah  
5. M.Ch.Venkaiah  
6. S.Chinnaiah  
7. E.Venkaiah  
8. A.Venkateswarlu  
9. P.Ramaiah  
10. G.Rangaiah  
11. M.Subbarayudu  
12. P.R.Ramalingaiyah  
13. K.Nageswara Rao  
14. A.Audiseshaiyah  
15. R.Srinivasulu  
16. K.Devadanam  
17. K.Ramaiah  
18. U.Kondaiah  
19. G?Pothaiyah  
20. P.Venkata Rao  
21. E.Venkaiah  
22. B.Seshaiah  
23.S.Maliyadri

.. Applicants.

A N D

1. The Divisional Railway Manager,  
S.C.Railway, Vijayawada.
2. Senior Divisional Personnel Officer,  
S.C.Railway, Vijayawada.
3. Senior Divisional Engineer,  
S.C.RailWay, Vijayawada.
4. Assistant Engineer,  
Maintenance, SC.Rly., Guntur.
5. Permanent Way Inspector,  
Sattenapalli.
6. Saginala Venkateswarlu  
Casual Labour, Working  
under PWI/ Sattenapalli.

7. Yedidaram Devadasu,  
S/o not known,  
Casual Babour,  
Working under PWI/Sattenapalli.

8. Naruru Kotaiah,  
S/o. not known,  
Casual Labour,  
Working under PWI/Sattenapalli. .. Respondents.

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Counsel for the Applicants .. Mr.P.Krishna Reddy  
Counsel for the Respondents .. Mr.N.V.Ramana

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER(ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER(JUDL.)

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Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member(Admn.).

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Although this case was listed for dismissal  
today, there is none for the applicant. Accordingly this  
case is dismissed for default and the interim orders of  
stay shall stand vacated. M.A.514/93<sup>and</sup> M.A.778/92 stand  
disposed of.

T. C. R.  
(T.CHANDRASEKHARA REDDY)  
Member(Judl.)

A. B. GORTHI  
(A.B.GORTHI)  
Member (Admn.)

Dated: 29th July, 1993

(Dictated in Open Court)

Deputy Registrar

To

sd

1. The Divisional Railway Manager, S.C.Rly, Vijayawada.
2. The Senior Divisional Personnel Officer, S.C.Rly, Vijayawada.
3. The Senior Divisional Engineer, S.C.Rly Vijayawada.
4. The Assistant Engineer, Maintenance, S.C.Rly, Guntur.
5. The Permanent Way Inspector, Sattenapalli.
6. The copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
7. One copy to Mr. N.V.Ramana, SC for Rlys. CAT.Hyd.
8. One spare copy.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHY : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 29-7-1993

ORDER/JUDGMENT:

M.A/R.A/G.A.N. 514/93 in  
in MA 778/93

O.A.No.

262/93

T.A.No.

(W.P. )

Admitted and Interim directions  
issued.

Allowed

MA Disposed of with directions

Dismissed

Dismissed as withdrawn

DA Dismissed for default.

Rejected/Ordered

No order as to costs.

